

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO – 3782  
ANSWERED ON – 24/03/2025**

**Schools Upgraded under PM SHRI Scheme**

†3782. Shri Bajrang Manohar Sonwane:  
Shri P V Midhun Reddy:

Will the Minister of EDUCATION be pleased to state:

- (a) whether all the States and UTs have signed the Memorandum of Understanding (MoU) for implementing PM School for Rising India (PM SHRI) Scheme and if so, the details thereof;
- (b) if not, the details of States and UTs that have not signed MoU as yet along with the reasons;
- (c) the total amount of funds sanctioned to States and UTs under the scheme during the last three years;
- (d) the current status of the Scheme which aims to develop 14500 schools as exemplars of the National Education Policy (NEP) 2020, State-wise;
- (e) the criteria followed by the Government for selection of schools for upgradation under the scheme and the number of schools selected since the inception of the scheme in 2022;
- (f) the details of schools upgraded and the upgradation made under the scheme during the last three years and the current year;
- (g) the steps being taken by the Government to ensure that these schools maintain high standards of infrastructure and inclusivity such as barrier-free access and gender-specific toilets etc.; and
- (h) the expected outcomes of the Scheme in these schools in terms of quality of education?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) & (b): A total of 33 States/UTs along with KVS/NVS/NCERT have signed the Memorandum of Understanding (MoU) with Department of School Education and Literacy (DoSE&L), Ministry of Education, GoI for implementation of PM SHRI scheme.

The states of Kerala, Tamil Nadu & West Bengal are yet to sign the MoU to implement the scheme.

(c): The total funds sanctioned under PM SHRI scheme to the States/UTs during FY 2023-24 and FY 2024-25 is attached as **Annexure I**.

(d) to (f): PM SHRI schools are set up by strengthening the existing schools from amongst schools managed by Central Government/State/UT Government/local bodies. These schools are to showcase all the initiatives of National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

A total of 12,505 PM SHRI schools have been selected from 33 States/UTs and KVS/NVS/NCERT under PM SHRI Scheme out of which 1314 schools are Primary, 3149

schools are Elementary, 2858 schools are secondary and 5184 schools are senior secondary. The details of schools upgraded under the scheme is attached as **Annexure II**.

Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs sign an MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools are identified based on prescribed minimum benchmark through UDISE+ data.

These benchmarks are automatically populated from UDISE+ portal based on the latest data. The minimum benchmarks that the school fulfils are as follows:

- i. The school should have its own pucca building in good condition.
- ii. Barrier free access -Ramp.
- iii. The school must be safety oriented.
- iv. The enrolment of students at Elementary (Class 1-5/1-8) level and Senior Secondary (Class 6-12/ 6-10/ 1-10/ 1-12) level must be more than the state average enrolment, for the category.
- v. The school should have at least one separate toilet each for boys & girls.
- vi. The school must have potable drinking water facility.
- vii. The school must have separate hand washing facility.
- viii. All teachers should have Photo ID Card as per extant guidelines.
- ix. Electricity supply should be in working condition.
- x. School should have Library/library corner facilities and Sports equipment.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Schools in urban areas need to score a minimum of 70%, whereas schools in rural areas need to score a minimum of 60% to be selected as PM SHRI Schools. Fulfilment of conditions has to be certified by States/UTs through physical inspection.

States/UTs are required to recommend the list of schools to the Department of School Education & Literacy (DoSE&L), Ministry of Education after district verification and an Expert committee headed by Secretary (DoSE&L), at DoSE&L, has been constituted to make the final school selection through challenge method.

(g) & (h): PM SHRI scheme has a provision to equip schools with science labs, ICT- enabled smart classrooms, library, furniture and playground. Further, digital learning tools like smart boards supporting modern, technology-driven education. Efforts like the introduction of LED lighting, composting facilities, and medicinal gardens create eco-friendly “green schools”. For inclusive education, PM SHRI scheme aims to provide adequate and safe infrastructure, including barrier-free access, gender-specific toilets, clean drinking water etc.

PM SHRI scheme aims to showcase all the components of the National Education Policy 2020 and focuses not only on cognitive development, but also creating holistic and well-rounded individuals equipped with key 21st century skills. The scheme focuses on creating an equitable, inclusive, and joyful learning environment that caters to diverse backgrounds, multilingual needs, and varied academic abilities. These schools are designed to engage students actively in their learning process, ensuring that every child feels welcomed, cared for, and supported in a safe and stimulating environment.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3782 ANSWERED ON 24.03.2025 ASKED BY SHRI BAJRANG MANOHAR SONWANE AND SHRI P V MIDHUN REDDY, HON'BLE MEMBERS OF PARLIAMENT REGARDING "SCHOOLS UPGRADED UNDER PM SHRI SCHEME"**

The State/UT wise details of funds allocated for PM SHRI Scheme for FY 2023-24 and FY 2024-25 are as follows:

(In crores)

Sl. No.	States/UTs	Funds approved in FY 2023-24	Central Share FY 2023-24	Funds approved in FY 2024-25	Central Share in FY 2024-25
1	A & N ISLANDS	6.25	6.25	5.27	5.27
2	ANDHRA PRADESH	354.86	212.91	701.65	420.99
3	ARUNACHAL PRADESH	18.73	16.85	49.55	44.59
4	ASSAM	127.47	114.72	296.28	266.65
5	CHANDIGARH	0.73	0.73	1.77	1.77
6	CHHATTISGARH	65.8	39.48	180.7	108.42
7	DNH & DD	2.6	2.6	1.5	1.5
8	GOA	6.19	3.714	15.24	9.14
9	GUJARAT	109.79	65.87	145.84	87.50
10	HIMACHAL PRADESH*	NA	NA	150.39	135.35
11	HARYANA	85.27	51.16	199.01	119.40
12	JAMMU AND KASHMIR	116.44	104.79	246.73	222.05
13	JHARKHAND*	NA	NA	258.72	155.23
14	KARNATAKA	50.3	30.18	248.42	150.85
15	LADAKH	8.09	8.09	23.86	23.86
16	LAKSHADWEEP	4.36	4.36	4.12	4.12
17	MADHYA PRADESH	219.99	131.99	329.09	197.45
18	MAHARASHTRA	211.35	126.81	504.63	302.77
19	MANIPUR	39.19	35.27	81.79	73.61
20	MEGHALAYA	9.55	8.59	30.94	27.84
21	MIZORAM	9.12	8.20	11.27	10.14
22	NAGALAND	4.34	3.90	23.38	21.04
23	ODISHA*	NA	NA	435.03	261.02
24	PUDUCHERRY	3.92	2.352	10.61	6.366
25	PUNJAB*	NA	NA	209.46	125.67
26	RAJASTHAN	163.95	98.37	366.76	220.05
27	SIKKIM	22.62	20.36	28.08	25.272
28	TELANGANA	398.69	239.21	447.64	268.58
29	TRIPURA	26.24	23.61	46.2	41.58
30	UTTARAKHAND	72.91	65.619	124.19	111.77
31	UTTAR PRADESH	404.98	242.98	513.36	308.01
	<b>Total</b>	<b>2543.72</b>	<b>1669.03</b>	<b>5691.48</b>	<b>3757.89</b>

\*Note: NA- States had not onboarded the PM SHRI scheme in the aforesaid year.

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**ANNEXURE REFERRED TO IN REPLY TO PART (d) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 3782 ANSWERED ON 24.03.2025 ASKED BY SHRI BAJRANG MANOHAR SONWANE AND SHRI P V MIDHUN REDDY, HON'BLE MEMBERS OF PARLIAMENT REGARDING "SCHOOLS UPGRADED UNDER PM SHRI SCHEME"**

The State/UT/KVS/NVS/NCERT-wise details of the schools upgraded as PM SHRI schools are as follows:

S.No.	States/UTs/KVS/NVS/NCERT	Year 2023	Year 2024	Year 2025	Total
1	A & N ISLANDS	10	1	0	11
2	ANDHRA PRADESH	662	193	0	855
3	ARUNACHAL PRADESH	41	50	2	93
4	ASSAM	266	116	0	382
5	BIHAR	0	47	789	836
6	CHANDIGARH	1	1	0	2
7	CHHATTISGARH	211	130	0	341
8	DNH & DD	5	0	1	6
9	DELHI	0	0	6	6
10	GOA	12	13	3	28
11	GUJARAT	274	174	0	448
12	HIMACHAL PRADESH	0	180	0	180
13	HARYANA	124	117	9	250
14	JAMMU & KASHMIR	233	163	0	396
15	JHARKHAND	0	339	6	345
16	KARNATAKA	129	348	108	585
17	LADAKH	14	22	0	36
18	LAKSHADWEEP	8	3	0	11
19	MADHYA PRADESH	413	273	101	787
20	MAHARASHTRA	516	311	0	827
21	MANIPUR	69	36	0	105
22	MEGHALAYA	22	33	8	63
23	MIZORAM	22	8	5	35
24	NAGALAND	9	34	6	49
25	ODISHA	0	449	13	462
26	PUDUCHERRY	8	4	0	12
27	PUNJAB	0	233	114	347
28	RAJASTHAN	402	237	0	639
29	SIKKIM	30	13	0	43
30	TELANGANA	543	251	0	794
31	TRIPURA	57	25	2	84
32	UTTARAKHAND	141	84	1	226
33	UTTAR PRADESH	928	779	6	1713
34	KVS	730	134	20	884
35	NVS	312	308	0	620
36	NCERT	0	0	4	4
	<b>Total</b>	<b>6192</b>	<b>5109</b>	<b>1180</b>	<b>12,505</b>

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